

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

23. C.P.(IB)/1428(MB)2020

CORAM:

SMT. ANURADHA SANJAY BHATIA,  
MEMBER (T)

SH. H. V. SUBBA RAO,  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY  
LAW TRIBUNAL ON **22.09.2022.**

NAME OF THE PARTIES: M/S. SRINIVASA FARMS PRIVATE LIMITED.

Vs.

SPLENDID LOGISTICS SOLUTIONS PRIVATE LIMITED

SECTION: 9 of IBC 2016

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**ORDER**

Due to paucity of time, the matter could not be heard. List this matter on List this  
matter on **14.11.2022.**

SD/-  
ANURADHA SANJAY BHATIA  
Member(Technical)

SD/-  
H. V. SUBBA RAO  
Member(Judicial)

/NT/